

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SIXTY-EIGHTH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

EIGHTH LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Eighth Lok Sabha)

(FIFTY-EIGHTH REPORT)

(Presented on 30-11-1968)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Fifty-eighth Report.

2. The Committee met on 28 November, 1968 for allocation of time under rule 294(1)(e) of the Rules of Procedure to the Resolutions at item Nos. 3, 4 and 5 set down in the List of Business for Friday, 2 December, 1968.

3. The Committee recommend allocation of time to resolutions as follows:—

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| (1) Resolution by Shri C. Madhav Reddy regarding lowering of voting age. | 2 hours |
| (2) Resolution by Shri Shankarlal regarding ceiling on individual property. | 2 hours |
| (3) Resolution by Shri Purna Chandra Malik regarding revamping and modernisation of fertilizer plants. | 2 hours |

Recommendations

4. The Committee recommend that the allocation of time to resolutions as shown in paragraph 3 above, be agreed to by the House.

NEW DELHI;
28 November, 1968
7 Agrahayana, 1910 (Saka)

M. THAMBI DURAI,
Chairman,
Committee on Private Members'
Bills and Resolutions.